

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 14

C.P. (IB)/183(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **20.03.2024**

NAME OF THE PARTIES: **KARBAN TRADERS VS LEENA VIPUL**
PAREKH

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. None present for the Petitioner.
2. List this matter on **15.04.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna